

THE COURT OF ANURADHA SHUKLA BHARDWAJ JUDGE CBI – 21 ROUSE AVENUE DISTRICT COURT NEW
DELHI

Case no RC-221/2018/E0003/CBI/
EOU-VII/EO-III/New Delhi

Ed A.R. Buhari vs CBI

19-05-2020

Present application was taken up via CISCO Webax APP having been listed on the directions of Ms Sujata Kohli Ld District & Sessions Judge RADC in the onscreen presence of

Sh. U. C. Saxena Senior PP from CBI

IO of the case

Sh. Sandeep Kapur Advocate, Counsel for the applicant

The application has been moved for extension of the permission to stay abroad, as was granted to the applicant vide order dated 07-02-2020. The ground for extension as mentioned in the application is the lockdown in the wake of Corona pandemic.

As pointed out by the Ld. Prosecutor the applicant has the permission to stay abroad till 31-05-2020. The status of lockdown is being reviewed from time to time.

In view of above since the applicant already has the permission to stay at Singapore in terms of order dated 07-02-2020 till 31-05-2020, the application is adjourned for consideration to 29-05-2020.

Adjournment stands communicated to both the parties. Let the application be relisted on 29-05-2020, as per rules. The order in original shall be placed on judicial file as and when court reopens.

Copy of this order is being sent to Sh. Surender Mandal Branch Incharge/ JA, Computer Branch RADC for uploading on website.

Dated 01-04-2020

Anuradha Shukla Bhardwaj
Special Judge PC Act
RADC New Delhi

RC no 60/2016
u/s 120-B/419/420/465/467/468IPC &
13(2)of PC Act

Remand Proceedings taken up through videoconferencing using CISCO Web APP
Accused Manjeet Singh Aryan has been produced from CJ11 Mandoli. Also present Sh. Waqar
Chaudhary Remand Advocate & Asstt Supdt Jail Sh. Manjeet Singh.

19-05-2020

Accused is on bail in this matter. As per the order of Ld. District & Sessions Judge, RADC all the matter
listed today in all the courts of RADC stand adjourned to 18-06-2020. The accused in this matter be also
produced on 18-06-2020. The date be communicated to the accused through jail Superintendent
officially. Order be uploaded on website.

Anuradha Shukla Bhardwaj
Special Judge CBI 21
RADC New Delhi